

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO.2714
TO BE ANSWERED ON 14.12.2021**

KYC for Indian Fantasy Sports

2714. DR. SANJAY JAISWAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- a) the current nodal agency that looks into and regulates the fantasy sports sector in the country;**
- b) whether the Government is considering a proposal to authorise organizations such as the Federation of Indian Fantasy Sports (FIFS) as the nodal agency;**
- c) if so, the details thereof;**
- d) whether the Government has made it mandatory to verify identity along with linking aadhaar card and pan-card while logging on to a fantasy sports platform;**
- e) if so, the details thereof;**
- f) whether it is true that some fantasy sports platforms require Know Your Customer (KYC) only when the player wishes to withdraw money from the gaming account;**
- g) if so, the details thereof; and**
- h) the steps taken by the Government to mandate verification of identity at the point of entry in fantasy sports?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{SHRI ANURAG SINGH THAKUR}**

- (a) to (c) The Ministry of Youth Affairs and Sports has not authorized any agency to regulate Fantasy Sports.**
- (d) to (h) Betting and Gambling comes under List II of Seventh Schedule (entry 34) of Constitution of India, for which States are competent to enact laws.**
